## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/50/2017

NAME OF THE PETITIONER(S)

: S.RAJESWARI & 2 ORS

NAME OF THE RESPONDENT(S)

: CITY THEATRES PVT LTD & 9 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

NARENDRAN

FOR KING KND

PARTRIDGE

6th RESPONDENT

No viso

9

AR. RAMMATTA

Ri R2 to R4

RONRA

ORDER

BRally

Counsel for petitioner present. Counsel for R1, R2 to R4 and R8 to R10 present. Counsel for R6 present and filed counter, copy of which is provided to the other side. Counsel for R8 to R10 submitted that the respondents are likely to file a memo adopting the counter filed by R2 to R4 and prayed time for the same. Counsel for petitioner submitted that the report of the Observer has not been received. The Registry is directed to send a notice to the Observer for submission of the report. On receipt of the report, the same may be put up to this Bench. Post the matter on 07.03.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(CH. MOHD SHARIEF TARIQ)

Member(Judicial)